

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP) IA 118 of 2020 TP 179 of 2019 [CP(IB) 532 of 2019] With
IA 119 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2020

Name of the Company: . Abhimanyu Agro Pvt Ltd (Financial Creditor)
V/s
Gajra Bevel Gears Ltd

Section: 60(5)(C)/19/7 of IBC, 2016

ORDER

Learned PCS Mr. Rishabh Shah appeared for the RP.

IA 118 of 2020 is filed by RP for direction to Employees Provident Fund Organization to hand over the possession of the premises of the Corporate Debtor. In fact, in our jurisdiction, such prayer cannot be granted. Hence, **IA 118 of 2020 stands disposed-Off as not maintainable**. Further, liberty is granted to the RP to approach appropriate forum in the interest of stake holders.

IA No.119 of 2020 is filed under Section 19 of IBC, 2016 for direction to the Suspended Management of the Corporate Debtor to hand over the documents as called for as per the list attached with this application failing which RP is at liberty

PC

to take action under Section 425 of the Companies Act, 2013, The said list is as under:

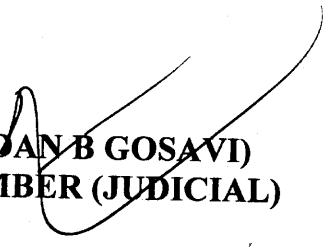
1. Land documents alongwith original deed.
2. Details of any agreement made with any party for use of land.
3. Details of Debtors.
4. Details of Employee alongwith all details.
5. Details of BIFR case and orders.
6. Investment details and hand over the demat account details.
7. Bank statement for last 5 years.
8. Details of all pending commercial tax cases.
9. Details of Orders received from PF department.
10. Details of all assets given as mortgage to any financial institution alongwith charges.
11. Details of all related parties.
12. Details of all filing done at BSE / SEBI.
13. Details of all loans and advances with confirmation and address.

In view of this **IA No.119 of 2020** stands disposed-off.

Main matter to appear for further consideration on 05.11.2020.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 10th day of September, 2020


(MADAN B GOSAVI)
MEMBER (JUDICIAL)